

S.L. No. 88

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 169/2024/EZ

In The Matter of:-

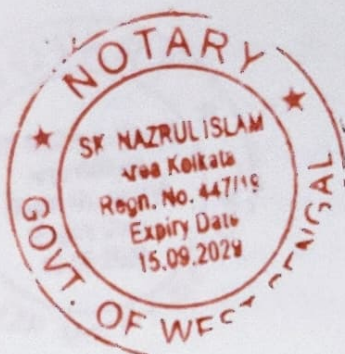
Nabendu Kumar Bandyopadhyay

..... Applicant

- Versus-

The Union of India & Ors.

...Respondent(s)



REPORT IN THE FORM OF AFFIDAVIT ON BEHALF OF IRRIGATION &
WATERWAYS DEPARTMENT, GOVERNMENT OF WEST BENGAL
RESPONDENT NUMBERS 14 & 15;

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Filed by:

Sibojyoti Chakrabarti

Mr. SIBOJYOTI CHAKRABARTI,

Advocate,

State of West Bengal

(M): 9007035534

Email: subho.advocate@gmail.com

14 JUL 2026



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I, Sri Anirban Bhattacharya, S/o Sri Bijoy Bhattacharya, aged about 54 years, by faith-Hindu, by occupation- Government Service, now posted as Executive Engineer-I, Canals Division, having office at Sech Abasan, Sector-III, Salt Lake, Kolkata 700106, West Bengal, do hereby solemnly affirm and declare as follows: -

1. That I am presently posted as the Executive Engineer-I, Canals Division, of the Irrigation and Waterways Department, Government of West Bengal and having office at Sech Abasan, Sector-III, Salt Lake, Kolkata 700106, West Bengal, and I have made myself acquainted with the facts and circumstances of this case and competent to affirm this Report in the form of Affidavit on behalf of the Principal Secretary, Irrigation and

Waterways department, Government of West Bengal and also on behalf of the Executive Engineer, Canal Division, Irrigation & Waterways Department, Government of West Bengal, being the respondent numbers 14 and 15, herein, in the instant original application.

2. The Nayanjuli water body, also known as Nayanjuli Khal is situated adjacent to the V.I.P. Road from Ultadanga to Lake Town. The said Nayanjuli is not under the possession/maintenance of Irrigation & Waterways Department, Government of West Bengal.
3. That Kestopur Khal is flowing parallel to V.I.P. Road on the right side from Ultadanga to near Kestopur. Kestopur Khal is maintained by Irrigation & Waterways Department, Government of West Bengal. There is no jurisdiction of Irrigation & Waterways Department, Govt. of West Bengal for any connection between Kestopur Khal to the Nayanjuli Khal including sluice gates, if any.
4. That it is stated and submitted that De-siltation of Kestopur Khal was completed in June, 2023. Moreover the Kestopur Khal is under Annual Maintenance Contract (AMC) to remove floating materials, water hyacinth and other solid and semi-solid mass from the canal. The frequency of cleaning of canal is thrice a week during monsoon season and twice a week for non-monsoon season. Photographs showing present condition of the Kestopur Khal are enclosed for kind perusal and consideration of the Hon'ble Tribunal.

Photocopy of some photographs of present condition of Kestopur Khal are enclosed as **Annex R-1**.

5. That it is respectfully prayed before the Hon'ble Tribunal may be pleased to pass such further Order/Orders as is deemed fit for the ends of justice.

6. That this deponent craves leave to file such supplementary affidavit as may be required or as may be directed by the Hon'ble Tribunal.

7. That the statements made in paragraph 1 is true to my knowledge and paragraphs 2 to 5, are based on information derived from the record and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

Identified by me

Sibojyoti Chakrabarti
Advocate 14.07.2026

State of West Bengal

Anirban Bhattacharya
Deponent

Executive Engineer-I
CANALS DIVISION
Irrigation & Waterways Directorate
Govt. of West Bengal
Sech Abasan (Ground Floor)
Block-FF, Salt Lake City, Sector-III
Kolkata-700106

Solemnly Affirmed and
Declared before me on the
identification of the Advocate

[Signature]
Notary

Sk. Nazrul Islam
Notary, Govt. of W.B.
Govt. No. 447/19
City Court, Calcutta

14 JUL 2026





Verification

I, the deponent within named do hereby solemnly affirm and verify that the contents of the statements made in the above paragraphs of the affidavit are true and correct to the best of my knowledge and belief. No part of the same is false and nothing material has been concealed therefrom.

✓/ Verified at Kolkata, on this the 14th day of July, 2026.

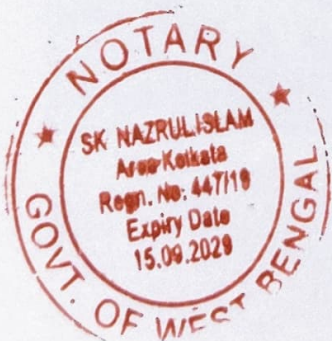
Identified by me

Srijyoti Chakrabarti
Advocate 14.07.2026

State of West Bengal

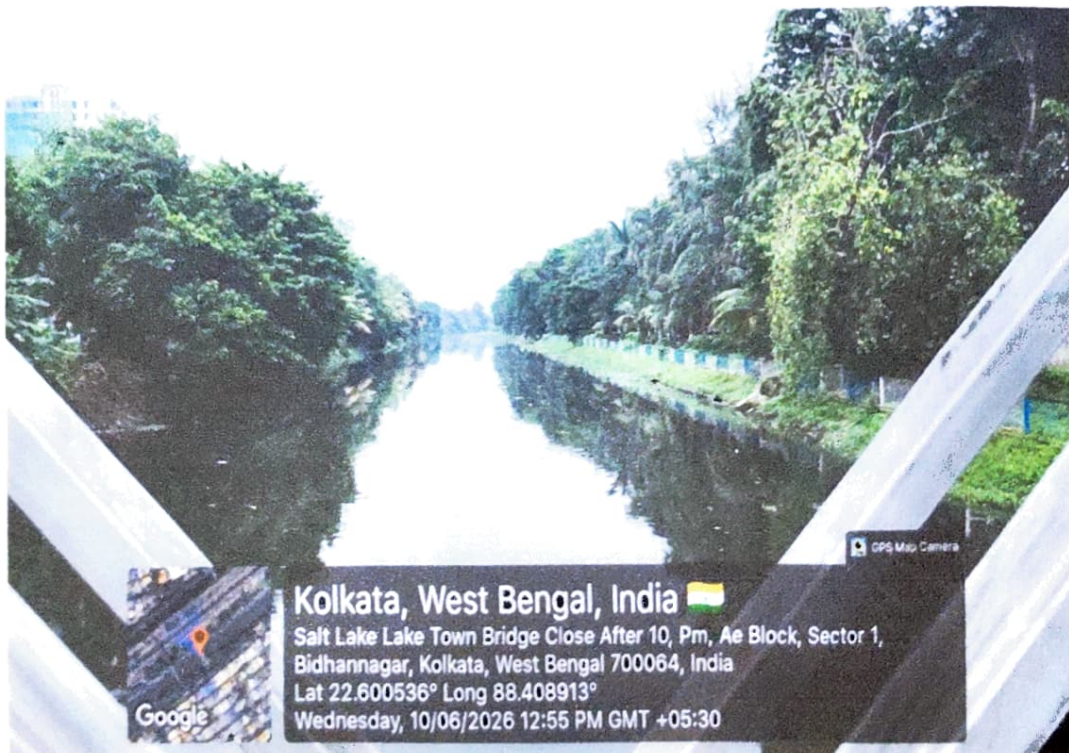
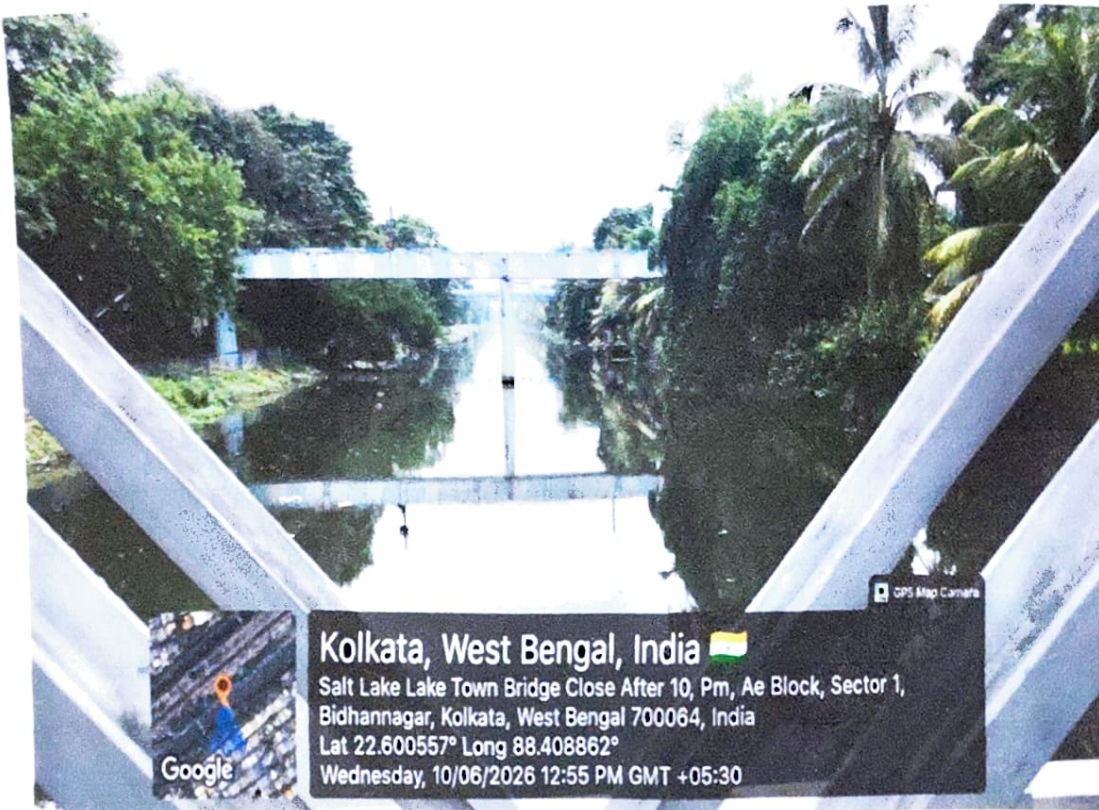
Anirban Bhattacharya
Deponent

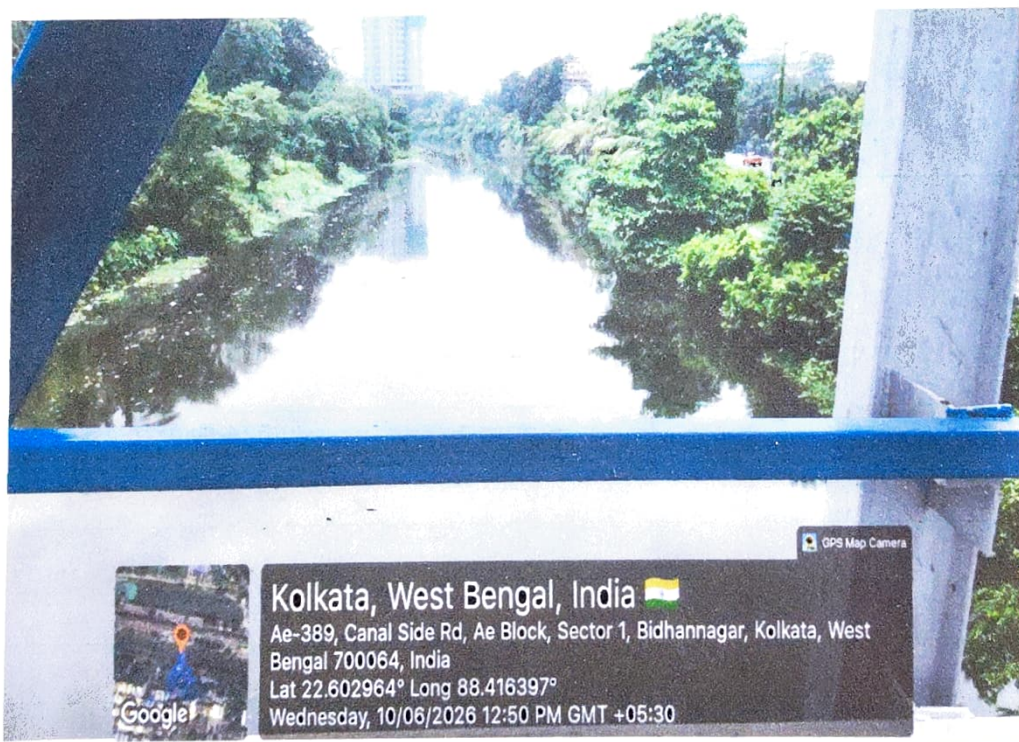
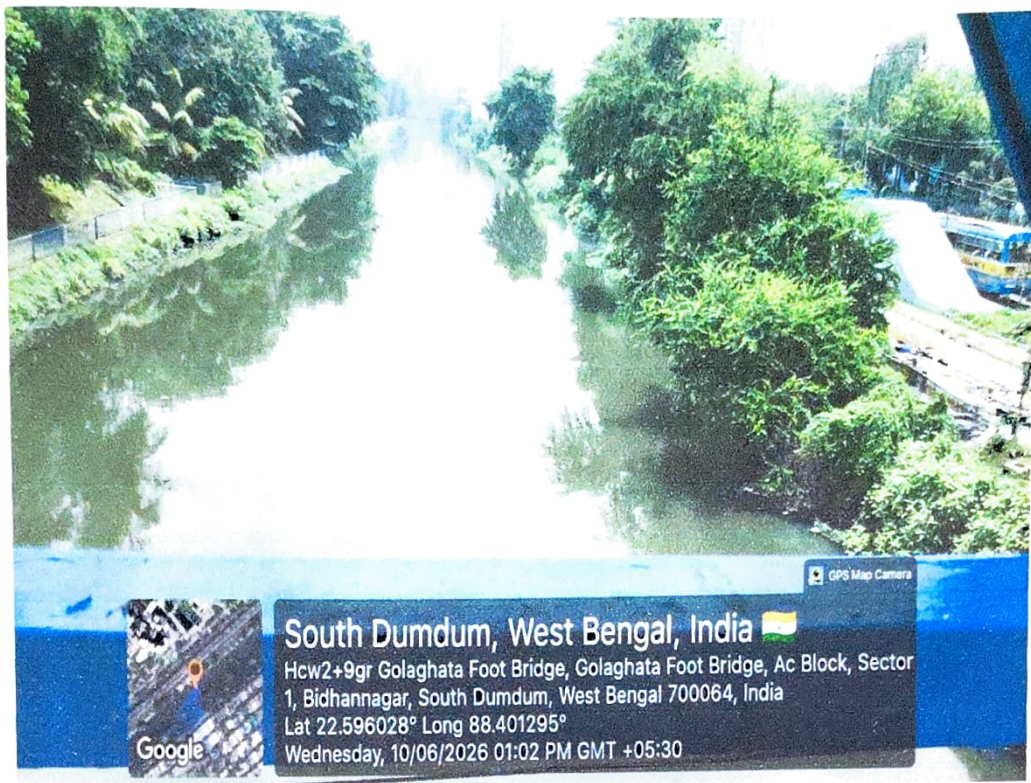
Executive Engineer-I
CANALS DIVISION
Irrigation & Waterways Directorate
Govt. of West Bengal
Sech Abasan (Ground Floor)
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Kolkata-700106



Annex R- 1







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